Declaration of Assets and Liabilities

9/2 15da

Year 2021-22

I, Geeta Kumari, Daughter of Shri Jay kishore prasad, aged 27 years, belonging to Administrative Cadre (Bihar Legislative Assembly Secretariat) service presently working as As Stenographer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-----------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Cash | 2,500/- | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non- Banking Financial Companies | (1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 34,201/- (2) FD A/C in SBI vidhan Mandal Branch Rs. 5,25,000/- (3)RD A/C in SBI vidhan Mandal Branch Rs. 20,000/- | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | (1) LIC annual premium Rs. 51,819/- (2) LIC quarterly premium Rs. 9784.30/- | NIL | NIL | NIL | NIL |
| (v) | Motor | NIL | NIL | NIL | NIL | NIL |
| | Vehicles (details of make, etc.) | | , , , , , | 1111 | IVIL | IVIE |
| (vi) | Jewellery (give details of weight and value) | Gold-5 gms Silver-10 gms | NIL | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / | NIL | NIL | NIL | NIL | NIL |
| | interests | | | x = 000 100 | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependant here means a person substantially dependent on the income of the employe.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

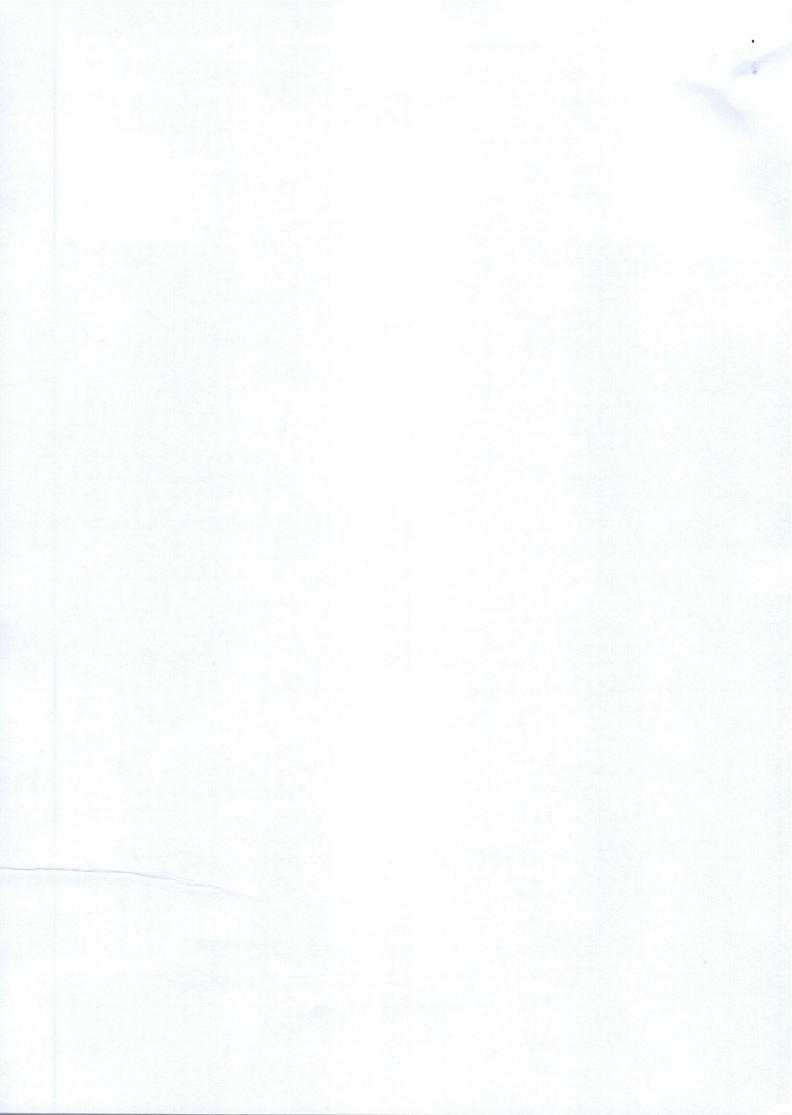
| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name | |
|------------|---------------------------------------------------------------------------------------------------------------------------------|------|-------------------|---------------------|---------------------|--------------------------|--|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL | |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 10 th Feb. 2022. | | |
|---------|------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|------------------------------------------------------|--|--|
| (a) | (i) Loans from Banks | NIL | NIL | | |
| | (ii) Loans from financial institutions | NIL | NIL | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL | | |
| | (b) dues to departments dealing with supply of water | NIL | NIL | | |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL | | |
| | (d) dues to departments dealing with telephones | NIL | NIL | | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL | | |
| | (f) Other dues, if any | NIL | NIL | | |
| (b) | (i) Income Tax including surcharge [Also | | NIL | | |
| | indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN No- DBRPK1407C | | | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL | | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL | | |
| | (iv) Property Tax | NIL | NIL | | |

15.02-2022



| Personal Detail | | | | | | | | | | |
|------------------|----|-------------|-------|------|------|-----|---|---|---|-----------------------------------|
| GPF/CPF/PRAN No. | :- | 11018429440 | | | 09 | | | | | |
| Gender | i- | F | (1 | M/F) | | | | | | |
| Date of Birth | :- | 2 | 4 | 0 | 1 | 1 | 9 | 9 | 5 | (DD/MM/YY) |
| Class/Group | ;- | E | | (A/E | 3/C) | | | | | |
| Cader | : | | 350 | | | 200 | | | | mbly Secretariat Service Service, |
| | | | S.S B | | | | | | | |
| Home District | | | NAL | AND | A | | | | | |
| | | | | | | | | | | |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature-Cresta kumaren

Name of Employée: - Geeta kumari

Place: Patna Designation: - Stenographer

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Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

